

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 115

CP (IB) No. 199/Vol./Chd/Pb/2023

**IN THE MATTER OF:**

Surya Entertainment Pvt. Ltd.  
(Voluntary Liquidation)

...Petitioner

**Under Section:** 59, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.06.2024.

Tanvi  
24.04.2024

Sd/-  
Court Officer